

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **25.06.2021 at 11.00 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/519/CHE/2021 in IBA/1459/2019
NAME OF PETITIONER : R.Natarajan
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5)(c) of IBC 2016

ORDER

The Petitioner is represented by Ld. Counsel Mr. K.P. Hemanth Kumar and the RP is represented by Ld. Senior Counsel Mr. Ramakrishnan along with Ld. Counsel Mr. T.Ravichandran, through video conferencing mode.

Ld. Counsel for the Petitioner is not ready with the case. At the request of the Ld. Counsel for the Petitioner, adjourn this matter to 28.06.2021.

List this matter on **28.06.2021 at 10.30 AM** as a last and final opportunity for hearing and disposal.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)